



HIGH COURT OF TRIPURA
AGARTALA

VIRTUAL COURT

User Manual for Citizens

<https://vcourts.gov.in/virtualcourt/>

INTRODUCTION

In the current scenario, facility is provided for Litigants to file their cases electronically through e-Filing software, pay the Court Fees or Fine online and view the status of the case also online through various channels created for service delivery. However, for adjudication purpose the Litigant may have to appear in person or through the Lawyer in the Court. Virtual Court is a concept aimed at eliminating presence of litigant or lawyer in the court and adjudication of the case online. Virtual Court is truly an online court - completely eliminating the need for physical presence of litigant and judge in the court. The system provides several benefits - noticeable drop in pendency of cases, reduced resource requirement and comfort of working at convenient time and location. Citizens can access the Virtual Court public web portal and settle their cases online at **<https://vcourts.gov.in/>** with effect from **1st June 2022** for online settlement of cases relating to e-challans arising out of traffic violations in the area within the jurisdiction of Agartala Municipal Corporation shall be commenced on pilot basis in the State of Tripura. The Hon'ble High Court of Tripura has been pleased to designate the Court of Judicial Magistrate First Class, Court No. 1, Agartala, West Tripura as the designated "Virtual Court" for the purpose.

PROCESS FOR SETTLEMENT OF CASES IN VIRTUAL COURT PORTAL

1. Open URL **https://vcourts.gov.in/** in browser (Google Chrome, Firefox etc.), following screen will be displayed. Select the State and proceed.



2. There are various options for searching the challan.
 - a. Mobile Number
 - b. CNR Number
 - c. Party Name
 - d. Challan/Vehicle No.

Virtual Courts Tripura (Traffic Department)

SEARCH CASE CONTACT

Search by Mobile Number

Mobile Number

Captcha

Submit

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- Privacy Policy
- Refund & Cancellation Policy
- Hyper Linking Policy

Last reviewed and updated on: May 04 2022

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3. Search by Challan Number - Go to the Challan/Vehicle No. tab & enter details. Screenshot shown below -

Virtual Courts Tripura (Traffic Department)

SEARCH CASE CONTACT

Search by Challan/Vehicle No.

Challan Number OR

Vehicle Number

Captcha

Submit

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4. Necessary Challan Number and Vehicle Number need to be given followed by Captcha and then click on Submit button. Once submit button is clicked the screen shown below will appear. Now, click on the view link which shows the details of the challan with proposed fine.

vcourts.gov.in/virtualcourt/main.php

Skip to navigation Skip to main content

VIRTUAL COURTS Tripura (Traffic Department)

SEARCH CASE CONTACT

Search by Mobile Number

Mobile Number: 8787439356

Captcha: l3sety Enter Captcha Enter Captcha

Submit

No. of Records :- 1

Sr.No.	Offence Details	View
1	Case No.: TC/4/2022 Challan No.: TR543827200821113950 Party Name: SURAJ HARJIAN Mobile No.: XXXXXX-9356	View

No. of Records :- 1

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Digital India
India.gov.in
Ministry of Justice
eCommittment
Supreme Court of India
INDIA-GATEWAY
NIC National Informatics Centre

5. Click on the "VIEW" link to get the details of the challan. The details after clicking "View" will be displayed as shown below –

Mobile Number: 8787439356

Captcha: v94rrz Enter Captcha Enter Captcha

Submit

Case Details

Back

Party Details				
Registration No.	TC/4/2022			
Date of Registration	12-04-2022			
CNR	TRVC01-00000004-2022			
Challan No.	TR543827200821113950			
Challan Date	20-08-2020 07:51:00			
Name	SURAJ HARJIAN			

Current Status				
Received Date	12-04-2022			
Verified Date	12-04-2022			
Allocated Date	13-04-2022			
Date of Proceeding	26-04-2022			

Offence Code	Offence	Act	Section	Fine
7207	Not wearing a protective headgear (Helmet less riding)	Motor Vehicle Act, 1988 - 1	Motor Vehicle Act, 1988 Section: sfsf-sdfsdf	1
Proposed Fine				1.00

★ Choose one of the following options

Verify Payment

☐ I wish to pay the proposed fine.
☐ I wish to contest the case.
☐ My name or mobile number is incorrect. I wish to pay the fine by verifying Engine No and Chasis No.
☐ My name or mobile number is incorrect. I wish to contest the case by verifying Engine No and Chasis No.

6. The violator need to select the desired option available for the next step. The options that were available To Violator are mentioned below :

- a. I wish to pay the proposed fine
- b. I wish to contest the case
- c. My name or mobile number is incorrect. I wish to pay the fine by verifying Engine No. and Chassis No.
- d. My name or mobile number is incorrect. I wish to contest the case by verifying Engine No and Chassis No.

Screenshot attached for ready reference of the citizen.

The screenshot displays the Virtual Courts website interface. On the left, there are buttons for 'Mobile Number', 'CNR Number', 'Party Name', and 'Challan Vehicle No.'. The main area shows a search bar with 'Mobile Number' selected and the value '8787439356'. Below the search bar is a captcha section with 'i3sety' and 'Enter Captcha' fields, and a 'Submit' button. The 'Case Details' section is visible, showing a table with case information. Below the table, there is a section for 'Choose one of the following options' with four radio button options. The first option, 'I wish to pay the proposed fine', is highlighted with a red box.

Case Details				
Party Details				
Registration No.	TC/4/2022			
Date of Registration	12-04-2022			
CNR	TRVC01-00000004-2022			
Challan No.	TR54382720082113950			
Challan Date	20-08-2020 07:51:00			
Name	SURAJ HARJAN			
Current Status				
Received Date	12-04-2022			
Verified Date	12-04-2022			
Allocated Date	13-04-2022			
Date of Proceeding	28-04-2022			
Offence Code	Offence	Act	Section	Fine
7207	Not wearing a protective headgear (Helmet less riding)	Motor Vehicle Act, 1988 - 1	Motor Vehicle Act, 1988 Section: 25(1) without	1
				Proposed Fine 1.00

★ Choose one of the following options

- ☐ I wish to pay the proposed fine.
- ☐ I wish to contest the case.
- ☐ My name or mobile number is incorrect. I wish to pay the fine by verifying Engine No and Chassis No.
- ☐ My name or mobile number is incorrect. I wish to contest the case by verifying Engine No and Chassis No.

7. If the violator selects the option **"I wish to pay the proposed fine"** the screen which will appear is shown below –

Search by Mobile Number

Mobile Number

8767439256

Captcha

vmlltpv

Enter Captcha

Enter Captcha

Submit

Case Details

Back

Party Details				
Registration No.	TC/4/2022			
Date of Registration	12-04-2022			
CNR	TRVCD1-00000004-2022			
Challan No.	TR54382700021112950			
Challan Date	20-08-2020 07:51:00			
Name	SURAJ HARJAN			
Current Status				
Received Date	12-04-2022			
Verified Date	12-04-2022			
Allocated Date	12-04-2022			
Date of Processing	26-04-2022			
Offence Code	Offence	Act	Section	Fine
7207	Not wearing a protective headgear (Helmet less riding)	Motor Vehicle Act 1988 - 1	Motor Vehicle Act 1988 Section 131A(1)(vii)	1
				Proposed Fine 1.00

★ Choose one of the following options

Verify Payment

☒ I wish to pay the proposed fine.
☐ I wish to contest the case.
☐ My name or mobile number is incorrect. I wish to pay the fine by verifying Engine No and Chassis No.
☐ My name or mobile number is incorrect. I wish to contest the case by verifying Engine No and Chassis No.

Mobile Number

XXXXXXX-9256

Generate OTP

OTP

Verify OTP

[Click here to view summons](#)

☒ [I agree to the Terms and Conditions.](#)
☒ I have understood the contents of Special Summons. I wish to pay the fine mentioned therein

Accept & Pay

8. Now, the violator needs to Verify the OTP and then need to click on checkbox **"I agree to the Terms and Conditions"** and **"I have understood the contents of Special Summons..."**. Then the violator needs to click on **"Accept & Pay"** Button.

☒ I wish to pay the proposed fine.
☐ I wish to contest the case.
☐ My name or mobile number is incorrect. I wish to pay the fine by verifying Engine No and Chassis No.
☐ My name or mobile number is incorrect. I wish to contest the case by verifying Engine No and Chassis No.

Mobile Number

XXXXXXX-9256

Generate OTP

OTP

Verify OTP

[Click here to view summons](#)

☒ [I agree to the Terms and Conditions.](#)
☒ I have understood the contents of Special Summons. I wish to pay the fine mentioned therein

Accept & Pay

9. Summon can be viewed online by clicking “Click here to view summons”. The screenshot of the summon is also attached for ready reference.

☒ I wish to pay the proposed fine.
☐ I wish to contest the case.
☐ My name or mobile number is incorrect.I wish to pay the fine by verifying Engine No and Chasis No.
☐ My name or mobile number is incorrect.I wish to contest the case by verifying Engine No and Chasis No.

Mobile Number [Generate OTP](#)

OTP [Verify OTP](#)

[Click here to view summons](#)

☒ [I agree to the Terms and Conditions.](#)
☒ I have understood the contents of Special Summons. I wish to pay the fine mentioned therein

[Accept & Pay](#)

CNR No. TRVC01-00000004-2022
2022

Consumed by virtual court 12-04-



SUMMONS FOR SUMMARY DISPOSAL OF TRAFFIC CHALLAN
(under Section 208 of the Motor Vehicle Act, 1988)
Case No. TC/4/2022

TO,
Registered owner or vehicle user SURAJ HARIJAN
Date 20-08-2020 and Time 05:30:20
Registered Vehicle No. TR01AL7111
Place FS CHOWMUHANI
Registered Mobile 8787439356
Traffic Challan No. TR543827200821113950

On above mentioned date, time and place, aforementioned Vehicle, registered in your name or driven by you, was found to be in violation of

1) Offence - Not wearing a protective headgear (Helmet less riding)

Section/Rule/Regulation sfsf-sdfsdf of Motor Vehicle Act, 1988 and, therefore, you have committed traffic violation punishable under Section 0- of - (Fine amount ₹ 1)

You are, therefore, charged accordingly vide above mentioned case number and called upon to pay total Fine of ₹ 1.00.

You may plead guilty to the aforesaid charge and remit to the court at web portal <https://vcourts.gov.in> total fine as above or you may contest the case as per law.

04-05-2022

Smti. Dorothy Jamatia
Test Judge,

The intimation is automatically generated through Virtual Courts System through secured login of Judge user and after due verification it has been broadcasted, as such autogenerated intimation does not require physical signature

10. The below screenshot shows the process of Connecting to Payment Gateway from the Virtual Court.

Virtual Courts



ePay

Taking you to the Payment Gateway

11. Virtual Court has been integrated with e-GRAS Portal of Finance Department, Govt. of Tripura so that, the violator may pay the specified Fine online.

E-CHALLAN
Treasury Payment
Government of Tripura

Payee Details

GRN	22124AA899	Date :	04-05-2022						
Profile Name	eFiling								
Payment Mode	Online (Not Selected)	PRAN/GPF/PayeeCode/TIN/ Actt.No./VehicleNo./Taxid(If Any)	VTRVC01DF202244L						
Office Name	Judicial Magistrate First Class-cum-Civil Judge (Jr. Div) Court No.-1, Agartala, West Tripura District (04-00-9234)	PAN No.(If Applicable)							
Treasury	Agartala Treasury No-II	Full Name	SURAJ HARIJAN						
Year (Period)	(2022-23) One Time	Address	Virtual Court District						
Town/City/District	Virtual Court District	PIN							
<table><thead><tr><th>SNo.</th><th>Budget Head/Purpose</th><th>Amount in Rs.</th></tr></thead><tbody><tr><td>1</td><td>0070-01-102-05-01</td><td>1</td></tr></tbody></table>		SNo.	Budget Head/Purpose	Amount in Rs.	1	0070-01-102-05-01	1		
SNo.	Budget Head/Purpose	Amount in Rs.							
1	0070-01-102-05-01	1							
Particulars(If Any)	TRVC01 TRVC01000000042022 NEWCASE 04009234	Deduct:Commission	0						
Amount In Rs	One Rupees	Total/NetAmount	₹ 1						
		SBI Aggregator	Select any Payment Mode						
		Continue							

***Amount Not Refundable.**

E-CHALLAN
Treasury Payment
Government of Tripura

Payee Details

GRN	22124AA899	Date :	04-05-2022						
Profile Name	eFiling								
Payment Mode	Online (Net Banking)	PRAN/GPF/PayeeCode/TIN/ Actt.No./VehicleNo./Taxid(If Any)	VTRVC01DF202244L						
Office Name	Judicial Magistrate First Class-cum-Civil Judge (Jr. Div) Court No.-1, Agartala, West Tripura District (04-00-9234)	PAN No.(If Applicable)							
Treasury	Agartala Treasury No-II	Full Name	SURAJ HARIJAN						
Year (Period)	(2022-23) One Time	Address	Virtual Court District						
Town/City/District	Virtual Court District	PIN							
<table><thead><tr><th>SNo.</th><th>Budget Head/Purpose</th><th>Amount in Rs.</th></tr></thead><tbody><tr><td>1</td><td>0070-01-102-05-01</td><td>1</td></tr></tbody></table>		SNo.	Budget Head/Purpose	Amount in Rs.	1	0070-01-102-05-01	1		
SNo.	Budget Head/Purpose	Amount in Rs.							
1	0070-01-102-05-01	1							
Particulars(If Any)	TRVC01 TRVC01000000042022 NEWCASE 04009234	Deduct:Commission	0						
Amount In Rs	One Rupees	Total/NetAmount	₹ 1						
		SBI Aggregator	Net Banking						
		Continue							

***Amount Not Refundable.**

Select any Payment Mode
Net Banking
Credit Card
Debit Card
CSC Wallet
UPI

www.egras.tripura.gov.in
 Please note down GRN/TransactionID for your future reference: 22124AA899

Payee Details

GRN	22124AA899			<input type="button" value="OK"/>					
Profile Name	eFiling								
Payment Mode	Online (Net Banking)	PRAN/GPF/PayeeCode/TIN/ Actt.No./VehicleNo./Taxid(If Any)	VTRVC01DF202244L						
Office Name	Judicial Magistrate First Class-cum-Civil Judge (Jr. Div) Court No.-1, Agartala, West Tripura District (04-00-9234)	PAN No.(If Applicable)							
Treasury	Agartala Treasury No-II	Full Name	SURAJ HARIJAN						
Year (Period)	(2022-23) One Time	Address	Virtual Court District						
Town/City/District	Virtual Court District	PIN							
	<table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th style="width: 5%;">SNo.</th> <th style="width: 75%;">Budget Head/Purpose</th> <th style="width: 20%;">Amount in Rs.</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>0070-01-102-05-01</td> <td>1</td> </tr> </tbody> </table>	SNo.	Budget Head/Purpose	Amount in Rs.	1	0070-01-102-05-01	1		
SNo.	Budget Head/Purpose	Amount in Rs.							
1	0070-01-102-05-01	1							
Particulars(If Any)	TRVC01 TRVC01000000042022 NEWCASE 04009234	Deduct:Commission	0						
Amount In Rs	One Rupees	Total/NetAmount	₹ 1						
		SBI Aggregator	Net Banking	<input type="button" value="Continue"/>					

*Amount Not Refundable.

12. After the successful payment by the violator, the Payment Acknowledgement will be generated from the Virtual Court Portal. The screenshot is shown below for reference.

ACKNOWLEDGEMENT
 VIRTUAL COURT TRIPURA

Department	Traffic	District	SP Traffic
Challan Number	TR543827200831114162	Case Number	TC/5/2022
CNR Number	TRVC01-00000005-2022	Vehicle Number	TR01AL7111
Driving License No.		Virtual Court No.	1-Smti. Dorothy Jamatia, Test Judge
Challan Date	27-08-2020 07:50:00	Challan Receipt Date	25 -04-2022
Offender's Name	SURAJ HARIJAN	Intimation Date	27-08-2020 07:50:00
Circle Name	Agartala (Police Name: Amal Chakraborty).	Payment Status	SUCCESS (Payment is subject to realization of the amount)

Offence Description	Acts and Sections	Fine
7207 - Not wearing a protective headgear (Helmet less riding)	Motor Vehicle Act, 1988 - 1 Motor Vehicle Act, 1988 Section: sfsf-sdfsdf	1

Sum Of Received Rs.	1		
Date and Time of Payment of fine	2022-04-25 12:27:04.097557	Transaction Id	22115AB992
Reporting officer		Accepted breach	
Direction to release Impounded document	No		
Note taken on RC or DL	No		
Case Closed	Yes		

Generated automatically without human intervention, Hence no physical signature necessary.

Note : Acknowledgement is subject to realization of the amount.

13. Alternate options also available for the violator i.e. Contest option as shown below.

Offence Code	Offence	Act	Section	Fine
7207	Not wearing a protective headgear (Helmet less riding)	Motor Vehicle Act, 1988 - 1	Motor Vehicle Act, 1988 Section: sfst-sdfstf	1
Proposed Fine				1.00

★ Choose one of the following options

✓ Verify Payment

- ☐ I wish to pay the proposed fine.
- ☐ I wish to contest the case.
- ☐ My name or mobile number is incorrect. I wish to pay the fine by verifying Engine No and Chasis No.
- ☐ My name or mobile number is incorrect. I wish to contest the case by verifying Engine No and Chasis No.

14. Suppose, if the Name or mobile number of the violator is incorrect then settlement of cases by verifying the Engine No. and Chassis No. is also made available for the citizens. The screenshot is shown below -

Offence Code	Offence	Act	Section	Fine
7207	Not wearing a protective headgear (Helmet less riding)	Motor Vehicle Act, 1988 - 1	Motor Vehicle Act, 1988 Section: sfst-sdfstf	1
Proposed Fine				1.00

★ Choose one of the following options

✓ Verify Payment

- ☐ I wish to pay the proposed fine.
- ☐ I wish to contest the case.
- ☒ My name or mobile number is incorrect. I wish to pay the fine by verifying Engine No and Chasis No.
- ☐ My name or mobile number is incorrect. I wish to contest the case by verifying Engine No and Chasis No.

Owner Name: SURAJ HARIJAN

Chasis No. ME4*****Last 4 OR

Engine No. JF4*****Last 4

Payee Name: ☐ Same as Owner name.

Payee Name:

Payee Mobile Number:

Generate OTP

OTP:

Verify OTP

Case flow in Public Interface

